

GOVERNMENT OF RAJASTHAN
Law & Legal Affairs Department
(State Litigation)

No.F.12(14)Raj/Vad/2019

Jaipur dated. 08-01-2020

All Addl.Chief Secretaries/Pr.Secretaries /
Secretaries/Head of the Departments.

CIRCULAR

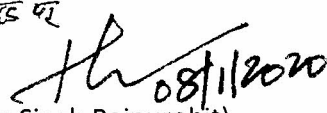
Chapter 6 of the State Litigation Policy, 2018 provides for appointment of a Nodal Officer for each Administrative Department and Head of the Department, for the monitoring, coordination and effective management of Litigation pending before the Hon'ble Supreme Court, Hon'ble High Courts, Sub-ordinate Courts and Tribunals. The detail directives in respect to Nodal Officers are contained in Chapter 6 of the State Litigation Policy, 2018.

It has been observed that the Nodal Officers has not yet been appointed in the Departments. You are therefore requested to ensure that the Nodal Officer is appointed for your Department and Subordinate HODs according to Chapter 6 of the State Litigation Policy, 2018 and to furnish the complete details of the Nodal Officer so appointed (viz. Name of the Nodal Officer, designation, name of the Department/office for which the Nodal Officer has been appointed, e-mail address of the Nodal Officer and his contact number and mobile number) to this Department and the concerned AAGs/Government Counsels/Government Advocates/Pleaders of your Department, within a period of seven days. Kindly ensure that the above exercise shall be completed within the stipulated time.

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(Hukam Singh Rajpurohit)
Secretary, Law

Copy forwarded for information and necessary Action to :-

1. PS to Advocate General, Rajasthan High Court, Jaipur
2. All Addl. Advocate General, Supreme Court of India and Rajasthan High Court, Jodhpur/Jaipur
3. All Advocate-on-record and Panel Lawyers, Supreme Court of India, New Delhi.
4. All Government Counsels/Addl. Government Counsels/Dy. Government Counsels, Rajasthan High Court, Jodhpur/Jaipur.
5. All Government Advocates/ Addl. Government Advocates/Dy. Government Advocates, Rajasthan High Court, Jodhpur/Jaipur
6. Guard file.
7. प्रोग्रामर, विधि एवं विधिक कार्य विभाज को विभागीय वेबसाईट पर अपलोड किए जाने हेतु।


(Hukam Singh Rajpurohit)
Secretary, Law